

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 191 of 2011
& IA - 283 of 2011

Dated : 21st February, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Aarti Steels Limited ... **Appellant(s)**

Versus

Orissa Electricity Regulatory Commission & Ors.**Respondent(s)**

Counsel for the Appellant(s): -

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.B. Sharma for R.2
Mr. Mohit Gupta & Mr. Vijay K.
Sharma for R.3

ORDER

The learned counsel for the Respondent seeks some more time to get further instructions in the matter with regard to tariff of 3.02 per Kwh.

Post the matter for reporting compliance of the direction and for hearing on **29.02.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson